

### 3. Statutory Dues:

Statutory Authority Claimant	Amount Claimed	Accepted	Disputed	Remarks by RP
Income Tax Department-TDS	106,624,221	77,382,791	29,241,430	Partially Admitted
The Deputy Commissioner of Commercial Taxes (Audit)-Government of Karnataka	24,497,986	24,497,986	-	Fully Admitted
The Deputy Commissioner of Commercial Taxes (Audit)-Government of Karnataka	255,230,465	255,230,465	-	Provisionally Admitted
Maharashtra VAT Department	2,595,458	2,595,458	-	Provisionally Admitted
Maharashtra VAT Department AY 2015-16	17,227,864	17,227,864	-	Provisionally Admitted
<b>Total Amount</b>	<b>406,175,994</b>	<b>376,934,564</b>	<b>29,241,430</b>	

**Note:**

- The claims are provisionally admitted and are subject to change after verification if any further revision in claim is proved by the claimant or determined by the Resolution Professional.

*A. N. Mas*